

pleased to state :

(a) whether it is a fact that Government are encouraging Group Housing Societies in Delhi with some facilities ;

(b) whether Government have also sanctioned financial assistance (loans) through their parent offices in case he is a Government Servant and a member of the Group Housing Society ;

(b) if so, the names of such Government employees associations in which only Government servants are members of the society ; and

(d) whether Government would also like to consider the case of such Group Housing Societies in which only Government servants are members to sanction loan facilities through their parent offices so that the clearance regarding the balance, dues, etc. can be recovered at the time of their retirement from their GPF or other funds etc. ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The Government servants who are members of Cooperative Group Housing Societies are granted House Building Advance if they are otherwise eligible under the rules.

(c) Information about those Cooperative Group Housing Societies in which only

Government Servants are members, is not available.

(d) House Building Advance is sanctioned to the eligible Government employees irrespective of whether they are members of Cooperative Group Housing Societies comprised of only Government servants or otherwise, subject to the prescribed conditions.

#### Incentives for Promoting Deep Sea Fishing

5847. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact Government are giving incentives for promoting deep sea fishing in the country ; and

(b) if so, the number of persons who approached for incentives for purchasing trawlers for deep-sea fishing in the last three years, State-wise and those granted incentives by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) During the past 3 years (1981, 1982 and 1983) a total of 64 fishing companies (including repeat cases), approached the Government for incentives by way of soft loan through the Shipping Development Fund Committee for purchasing trawlers for deep sea fishing, out of which 21 companies have been granted loan.

State-wise break-up is given below :

State where company is registered	No. of companies applied for loan	No. of companies granted loan
Andhra Pradesh	15	8
Gujarat	1	—
Karnataka	4	—
Kerala	2	1
Maharashtra	7	1
Orissa	10	2
Tamil Nadu	3	3
West Bengal	15	2
Delhi	7	4
	64	21